

Information Note to the Press (Press Release No. 122/2025)

For Immediate Release

Telecom Regulatory Authority of India

TRAI responds to the DoT's back-reference dated 26.09.2025 in respect of the TRAI's recommendations on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network' dated 23.02.2024.

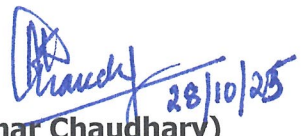
New Delhi, 28th October 2025 – The Telecom Regulatory Authority of India (TRAI) has today issued its response to the back-reference dated 26.09.2025, received from the Department of Telecommunications (DoT), Ministry of Communications, Government of India in respect of TRAI's recommendations dated 23.02.2024 on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network'.

2. Earlier, DoT, through a reference dated 21.03.2022, had requested TRAI to provide recommendations, under Section 11(1)(a) of the TRAI Act 1997, on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network'. After a detailed consultation with stakeholders, TRAI had provided its recommendations dated 23.02.2024 on 'Introduction of Calling Name Presentation (CNAP) Service in Indian Telecommunication Network' to DoT.

3. Lately, DoT, through a back-reference dated 26.09.2025, informed TRAI that the TRAI's recommendations dated 23.02.2024 have been considered by the Government and sought reconsidered recommendations of TRAI on certain recommendations.

4. After examining the views of DoT on the TRAI's recommendations, TRAI has finalized its response to the back-reference. TRAI's response to the back-reference has been placed on the TRAI's website (www.trai.gov.in).

5. For any clarification or information, Shri Akhilesh Kumar Trivedi, Advisor (Network, Spectrum and Licensing), TRAI may be contacted at Telephone Number +91-11-20907758.


(Atul Kumar Chaudhary)
Secretary, TRAI